

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (C) Nos.34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer
for interim relief)

Date: 05/07/2011 These Petitions were called on for hearing
today.

For Petitioner(s)

Mr. Nikhil Nayyar,Adv.

For Respondent(s)

Mr. Rajesh Kumar,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Acknowledgment card of the notice issued to
respondent No. 1 has been returned back without any
signature. Office to address the postal authorities
immediately to verify whether notice has been served or not.
Await.

List on 1.8.2011.

am

(SUNIL THOMAS)
REGISTRAR